COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO.1210 of 2018 IN
APPEAL NO. 272 OF 2018

Dated : 29th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Bhopal Dhule Transmission Company Limited .... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Anisha Chopra
Mr. TAN Reddy

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms.Sanjana Dua for R-2

ORDER

IA NO.1210 of 2018
(Application for hearing)

We have heard learned senior counsel appearing for the appellant for some time.

List this application for further hearing on ***30.11.2018.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

Ts/kt